GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.784 ANSWERED ON 24.07.2025

DISCONTINUANCE OF HEALTH SCHEME

†784. SHRI AZAD KIRTI JHA:

Will the Minister of POWER be pleased to state:

- (a) whether the scheme named 'National Power Training Institute (NPTI) Contributory Health Scheme for Retired Employees' under National Power Training Institute structured under the basic minimum Central Government Health Scheme (CGHS) norms has been abruptly discontinued from the financial year 2021-22 and if so, the details thereof and the reasons therefor;
- (b) whether a fair provision has been made under the said scheme vis-a-vis monetary contributions made by the employees to be used for medical reimbursement post superannuation and if so, the details thereof;
- (c) whether the medical bills of any retired employee under NTPI have been withheld for years and if so, the details thereof; and
- (d) the funds received and reimbursed under the scheme?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) to (d): National Power Training Institute (NPTI) is an autonomous body, registered under the Haryana Societies Registration Act, 2012, and functions as the apex training institution for technical professionals in the power sector. The financial support of Ministry is limited to provide Grants for infrastructure development and towards pension liabilities only and the other expenditure including salaries and medical reimbursements of employees and retired personnel are borne by NPTI from their own earnings.

Since its inception, NPTI through its own revenues, have consistently provided medical benefits to all its employees and retired personnel however, owing to its adverse financial conditions since 2021-22, medical bills of its retired personnel amounting to Rs. 2.4 Cr have remained unpaid.

Considering its financial constraints, NPTI is exploring various options for ensuring sustainable medical benefits to its employees as well as to the retirees.
